

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
09-06-2014 TO 12-06-2014

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| 1. Hon'ble Mr. Justice Dinesh Kumar Singh | Bail Applications under Section 438 Cr. P. C.
(Civil and Criminal Application and Motion) |
| 2. Hon'ble Mr. Justice Mungeshwar Sahoo | Bail Applications under Section 438 Cr. P. C. |
| 3. Hon'ble Mr. Justice V. Nath | Bail Applications under Section 438 Cr. P. C. |
| 4. Hon'ble Mr. Justice Shivaji Pandey | Bail Applications under Section 439 Cr. P. C. |
| 5. Hon'ble Mr. Justice Ahsanuddin Amanullah | Bail Applications under Section 439 Cr. P. C. |
| 6. Hon'ble Mr. Justice Aditya Kumar Trivedi | Bail Applications under Section 439 Cr. P. C. |
| 7. Hon'ble Mr. Justice Chakradhari Sharan Singh | Bail Applications under Section 439 Cr. P. C. |

Patna High Court
The 5th June, 2014

By order of Hon'ble the Chief Justice
Sd/- (Arbind Madhav)
Registrar (L & C)